## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 26.09.2019

## **NOTICE**

Take notice that the following matters listed on 27.09.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal	Karam Chand Thapar& Bros.	Aishwarya	Samar Bansal (R-
	(AT) No. 12 of 2018	(Coal Sales) Ltd.	Gopalkrishnan,	CCI),
		Vs.	NeelamberaSandeepan	M.M. Sharma (R-
		CCI &Ors.		2),
		With		K.K. Sharma (R-3)
2.	Competition Appeal	Naresh Kumar & Co. Pvt. Ltd.	Nitin Nair	Samar Bansal (R-
	(AT) No. 13 of 2018	Vs.		CCI),
		CCI &Ors.		M.M. Sharma (R-2),
		With		K.K. Sharma (R-3)
3.	Competition Appeal	Nair Coal Services Pvt. Ltd.	Ankita Chaudhary Rathi	Samar Bansal (R-
	(AT) No. 14 of 2018	Vs.		CCI),
		CCI &Ors.		M.M. Sharma (R-
				2),
				K.K. Sharma (R-3)
4.	Competition App.	India Glycols Ltd.	Manas Kumar Chaudhuri	Arjun Krishnan(R-
	(AT) No. 48 of 2018	Vs.		1),
		Competition Commission of India		Sridhar Potaraj (R-
		& Ors.		2),
				ML Lohaty(R4 to
				R6)
5.	Competition App.	Planetcast Media Services Ltd	Aakansha Kaul	Yaman Verma-
	(AT) No. 71 of 2018	Vs		R(2& 3)
		Competition Commission Of		Udayan Jain-R1
		India & Ors		
		With		
6.	Competition App.	Lalit Jain & Ors	Aakansha Kaul	Udayan Jain-R1
	(AT) No. 72 of 2018	Vs		,
		Competition Commission Of		
		India & Ors		
7.	Competition. App.	Amit Mittal	R.P Sharma	Malak Bhatt-
	(AT) No. 82 of 2018	Vs		R1&2
		DLF Ltd & Anr		Avishkar Singhvi-
				R3

Copy to: -

1. Notice Board

2. Reception

3. Record File

4. Website: www.nclat.nic.in

By Order

-sd/-

Registrar(InCharge)